Annexure-8

Unit Construction Company Private Limited

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Date of Commencement of CIRP: 12-02-2026; List of Creditors is Pursuant to claims received and updated as on 26-05-2026

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party	% of voting share in COC					
											-	-	-	
	Total		-	-	-	-	-	-	-	-	-	-	-	
	Total in Crs		-	-									-	